

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-524**  
IB-263/ND/2020

**IN THE MATTER OF:**

Swastik Pipe Ltd

V/s.

M/s. Associated Switchgears and Projects Limited

....Applicant

....Respondent

**SECTION**

U/s 9 IBC

Order delivered on 14.07.2021

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA,**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**


**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

Re-notified to 18.08.2021.

  
(Anil Kumar)  
For (Court Officer, C-V)